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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, DELHI.

8.7.88.

Regn. No. O.A. 1197/88.

S.C. Verma Applicant.

v/s.

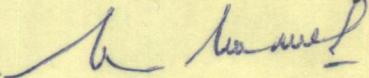
Union of India & others Respondents.

Applicant through Counsel Shri Umesh Misra.

Respondents through Shri B.S. Jain, Deputy Director.

Shri Jain appearing on behalf of the respondents assures that the applicant will be given the Transfer T.A. to join at the place of his posting viz., Najibabad. He has also assured that written instructions will be issued to him to report at Najibabad and an intimation thereof will be sent to the office at Najibabad.

In view of the above assurance given by the representative of the respondents, the learned counsel for the applicant withdraws the application. The application is accordingly dismissed as withdrawn.



(KAUSHAL KUMAR)

Member

8.7.88.